NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Friday, 01.08.2025, in Court Room No.54 at 10.00 a.m**:

The Division Bench comprising of **the Hon'ble Shri Justice G.S. Kulkarni and the Hon'ble Shri Justice Jitendra S. Jain** will take up the following matters, as per the Board already published on 25.07.2025:

APPELLATE SIDE

- 1. RPI (ST.) No. 1719 of 2025 in PIL No. 28 of 2019; and
- 2. RPI (ST.) No. 6376 of 2025 in PIL No. 28 of 2019.

Date: 31.07.2025]	By Order
]	·
]	Sd/-
High Court, Appellate Side,]	(H. M. Bhosale)
Bombay]	Registrar (Judl-I)